

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 135
(IB)-44(PB)/2020

IN THE MATTER OF:

Thachampattu Subramaniam Vedapuri Applicant/petitioners
v.
Emmar MGF Land Ltd. Respondent

Order under Section 7 of IBC, 2016

Order delivered on 12.03.2020

Coram:

SHRI CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Somya Jaitley, Adv.
For the Respondent : Mr. Divyam Aggarwal, Ms. Pallavi Kumar, Ms. Surbhi
Gupta, Advs.

ORDER

For order see, CP No. (IB)-1307(PB)/2019.

12.03.2020
Aarti Makker